

Court of District Judge Cases Nomenclature		
Sl.No.	Present Case Nomenclature	Proposed Case Nomenclature
1.	Title Appeal, Title Appeal (T.A.), T.A., Title Appl., Eviction Appeal, Evi. App., Title Eviction Appeal, Evi. Appl., Evic. T. Appl., T.(Ev.)A., Money Appeal, M.A., Money Appl., Payment of Wages Appeal, Mortgage Appeal	Civil Appeal
2.	Misc. Appeal, Misc. App., Misc. (Civil) Appeal, Misc. A., Succession Appl., Revenue Appeal, R.A.	Civil Misc. Appeal
3.	Compensation Cases, Claim Case, M.A.C.T., M.V.Cases, Claim (M.A.C.T.) Case, Compensation (M.A.C.T.), MAC, M.J.C, Claim (M.V.A.C.T), M.V.Claim, Title Claim Case, M.A.C.C., Claim, M.V.	Motor Accident Claims Cases
4.	Succession Case, Succession, Succ., Succession Certificate	Succession Certificate Case
5.	Letter of Administration, L.A.	Letter of Administration Case
6.	Insolvency Case, Insolvency, Insolvency C.,	Insolvency Case ✓
7.	Guardianship Case, Guardianship, Guardian	Guardianship Case
8.	Revocation Case, Misc Case, Misc., Misc. Civil, Misc. Case & Petition	Revocation Case
9.	Misc. Transfer Petition, Misc. (Transfer) Petition	Transfer Petition
10.	Title Suit, T.S., Title (Trademark & Copyright Act) Suit, Title (Probate) Suit	original Suit
11.	Land Acquisition Appeal, L.A. Appeal	Land Acquisition Appeal
12.	Caveat, Caveat petition	Caveat
13.	Matrimonial Case, Matrimonial Suit, Matrimonial Title Suit	Matrimonial Case
14.	Civil Revision	Civil Revision

L

2.

143